

No. HCE 76/2004

**High Court of Karnataka,
Bengaluru,
Dated: 26th August, 2022.**

NOTIFICATION

It is hereby notified that **Monday, the 29th August 2022** is declared as Holiday to the High Court of Karnataka, Bengaluru and Benches at Dharwad and Kalaburagi.

Further, **Saturday, the 15th October, 2022** is declared as **Sitting Day** to High Court of Karnataka, Bengaluru and Benches at Dharwad and Kalaburagi in lieu of holiday declared on 29th August 2022.

BY ORDER OF THE HIGH COURT,

**Sd/-
(MURALIDHARA PAI B.)
REGISTRAR GENERAL I/c.**

To:-

1. The Private Secretary to Hon'ble the Acting Chief Justice,
2. The Private Secretaries to all the Hon'ble Judges,
3. The Registrar, Hon'ble Supreme Court of India, New Delhi,
4. The Registrar Generals of all the High Courts,
5. All the Registrars of Principal Bench, Bengaluru.
6. The Secretary to Hon'ble the Chief Justice.
7. The Additional Registrar Generals, High Court of Karnataka Benches at Dharwad and Kalaburagi,
8. The Directors, Karnataka Judicial Academy/Bangalore Mediation Centre / Arbitration Centre, Bengaluru,
9. All the Principal District and Sessions Judges in the State of all the Districts for information,

Contd.,

- 2 -

10. The Chief Secretary to the Government of Karnataka, Vidhana Soudha, Bengaluru for information,
11. The Principal Secretary to Government, Law Department, Government of Karnataka, Vidhana Soudha, Bengaluru,
12. The Member Secretary, Karnataka State Legal Services Authority, Nyayadegula, H. Siddaiah Road, Bengaluru,
13. The Secretary, High Court Legal Services Committee,
14. The Assistant Secretary, Karnataka Law Reporting Council, Bengaluru,
15. The Advocate General in Karnataka, Bengaluru,
16. The Accountant General in Karnataka, Bengaluru,
17. The President, Karnataka Judicial Officers Association, Bengaluru,
18. The President, Advocates' Association, High Court Buildings, Bengaluru,
19. The Chairman, Karnataka State Bar Council, Dr. Ambedkar Veedhi, Bengaluru - 560001,
20. The Secretary, Federation of Woman Lawyers Association, Bengaluru,
21. The Central Project Co-ordinator, Computer Main Centre, for information and necessary action,
22. All Group - 'A' and 'B' officers of this office for information and necessary action,
23. The Section Officers and concerned Heads of Branches,
24. All the Court Halls,
25. Notification file,
26. Office Copy.